

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO. 170/00014/2018

IN

ORIGINAL APPLICATION NO. 170/00725/2016

DATED THIS THE 08TH DAY OF MARCH, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)
HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Mr Syed Asad Peeran
S/o Syed Shah Peeran
Aged about 63 years,
Residing at No. 49/1, Door No.11
“Ezzy Corinth”, Gubbi Cross
Hennur – Bagalur Main Road
Bengaluru 560 077Petitioner

(By Advocate Shri H.K.S. Holla)

Vs.

Dr. P S Vishnuvardhan (Facility Director)
Fortis Hospital Limited-14
Cunningham Road,
Bangalore 560 052Respondent

(By Advocate M/s JSM Law Partners)
ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

The learned counsel for the respondents - the Fortis Hospitals, would say that he had already sent the DD with the postal acknowledgement and

they have also tracked it but the party in person submits that he has not received it. He may check it with the postal authorities and we will give him liberty to revive the CP if the need be but for the time being CP is dismissed. Notices are discharged. No order as to costs.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioners in CP No.170/00014/2018

Annexure A1: Copy of order passed by Central Administrative Tribunal, Bangalore Bench in O.A. No. 170/00725/2016 dated 08.11.2017

Annexure A2: Copy of legal notice dated 15.11.2017

Annexure A3: Copy of postal receipts and acknowledgement

Annexures with reply statement:

Nil
